

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 93 of 2017 (SZ)

Appellant(s)

Ajayaghosh,
Feroke P.O.
Kozhikode
Kerala

Vs. Respondent(s)

State Environment Impact Assessment
Authority Trivandrum, Kerala rep by its
Member Secretary and others.

Legal Practitioners for Appellant(s)

Mr. Harish Vasudevan

Legal practitioners for respondent(s)

Mrs. Vidyalakshmi for R1
Mr. E.K. Kumaresan for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.02.2018 Appellant & counsel not present. Mr. Sahasranaman filed Vakalat for R4, R5. R1 to R3 counsel present. For filing reply of R1 to R3 call on 07.03.2018. (Tmt. Meena Satheesh) Registrar